

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

**Item No.610**  
**IB-412/ND/2023**

**IN THE MATTER OF:**  
**Bank of Maharashtra**

**...PETITIONER**

**Vs**

**Mr. Deepak Bhargava**

**...RESPONDENT**

**Section**  
**U/s 95 (1) of IBC, 2016**

**Order delivered on 30.04.2024**  
**Hybrid Hearing (PHYSICAL & VC)**

**Coram:**  
**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Applicant           :**  
**For the Respondent                       :**

**ORDER**

Re-notified to **07.05.2024**.

**Sd/-**  
**(Court Officer)**